

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3204
TO BE ANSWERED ON 13TH DECEMBER, 2024**

ADOPTION OF FAMILIES

**3204. SHRI RAMPRIT MANDAL:
SHRI GIRIDHARI YADAV:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has issued an order for compliance of the guidelines requiring all MBBS students across the country to adopt five local families as part of their enrolment process and if so, the details thereof, indicating the details of the benefits likely to accrue to the public through the said initiative;

(b) the manner in which the said initiative is likely to help the local families residing in places without medical colleges;

(c) whether the Government proposes to provide any stipend to students to encourage them to participate in this initiative; and

(d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) and (b): The Guidelines for Competency Based Medical Education (CBME) Curriculum 2024 framed by National Medical Commission provides for Family Adoption Programme (FAP) through village outreach where-in each student shall adopt minimum of three (03) families and preferably at least five (05) families.

The FAP as outlined in the CBME Curriculum, empowers families by providing them with healthcare resources, education, and support, leading to improved health outcomes and enhanced quality of life. It also fosters a sense of community responsibility and social well-being. These benefits inter-alia includes:

1. Improved Health Awareness
2. Access to Healthcare Services
3. Early Detection and Prevention
4. Follow-up Care
5. Promotion of Healthy Lifestyles
6. Social and Psychological Support
7. Government Health Program Integration
8. Sanitation and Environmental Health

(c) and (d): Since, the FAP is a part of the academic curriculum, there is no proposal under consideration to provide stipend to students. However, payment of stipend for medical students is maintained in Compulsory Rotating Medical Internship Regulations.
